

## Annexure-5

Name of the corporate debtor: Saraswati Udyog India Limited : Date of commencement of liquidation: 09.05.2023: List of stakeholders as on: 15.07.23

List of Operational creditors (Government Dues) (Amount in ₹)										
Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Operational creditors (Government Dues)	1	115764236	0	0	0	115764236	0		Jt. Director General of Foreign Trade No demand was raised till date of liquidation
2	Operational creditors (Government Dues)	1	23022534	1	2959976	0	20062558			Employees Provident Fund Organisation. Claim pf Provident Fund raised for the period beyond September 2019 being the last day of operation of the factory not admitted. Interest and damages claim not raised by passing any order upto liquidation date has not been admitted
3	Operational creditors (Government Dues)	1	171722918	0	0	0	171722918	0		Goods and Services Tax demands raised during the moratorium period of CIRP and hence rejected
4	Operational creditors (Government Dues)	1	1221081	0	0	0	1221081	0		State Tax Officer Erode. The claim was received on 21.6.23 beyond the last date of receipt of the claim.
	<b>Total</b>	<b>4</b>	<b>311730769</b>	<b>1</b>	<b>2959976</b>	<b>0</b>	<b>308770793</b>	<b>0</b>	<b>0</b>	